

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT BILASPUR

Contempt Petition No. 41 of 2006 in OA  
No. 892 of 2004

Bilaspur, this the 31st day of August, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Mr. A.K. Gaur, Judicial Member

Smt. Pushpawati Das, aged about 61 years,  
Wife of Shri H.N. Das, Now retired Office  
Assistant from office of the Superintendent  
of Postal Store Depot, Tikarapara Road,  
Raipur (CG), R/o. Katora Talab, Near Girls  
School, Raipur (CG). ... Petitioner

(By Advocate - Shri R.K. Kesharwani)

V e r s u s

1. Prithwi Raj Kumar, The Chief  
Post Master General, Department  
of Post, Chhattisgarh Circle,  
Raipur (CG) 492001.
2. C. Aharwal, The Senior Superintendent  
of Post Offices, Raipur Division,  
Raipur. ... Respondents

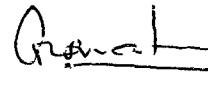
(By Advocate - Shri S.A. Dharmadhikari)

O R D E R (Oral)

By A.K. Gaur, Judicial Member -

The learned counsel for the respondents has drawn  
our attention towards Annexure R/1 filed alongwith their  
reply. It is submitted that in view of passing of this  
order dated 20.7.2006 (Annexure R/1) the contempt petition  
has <sup>been</sup> rendered infructuous. The learned counsel for the  
petitioner has no objection. Accordingly, the contempt  
petition is dismissed. Notices issued are discharged.

  
(A.K. Gaur)  
Judicial Member

  
(Dr. G.C. Srivastava)  
Vice Chairman

"SA"